(e) The revised Consumer Price index is based on consumption pattern of urban non-manual employees estimated through family living survey conducted during 1982-83 in 59 selected urban centres all over the country as against 45 centres in the existing series. The coverage of items in the revised series has also been enlarged. Further, market surveys carried out during 1983 in each of the centres provided the basis for regular price collection for the revised series.

At present the Dearness Allowance for Central Government employees is linked to Consumer Price Index (CPI) or Industrial Workers. There is no proposal to change the present arrangement.

Administrative Restructuring of Union-Territory of Delhi

87. SHRI R. SAMBASIVA RAO: Will the Minister o HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Union Territory of Delhi is going to have some kind of Assembly in place of the New Delhi Municipal Committee and the Metropolitan Council;
 - (b) if so, what are the details thereof; and
 - (c) by when it is likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c). The High Powered Committee set up under the Chairmanship of Justice R.9. Sarkaria has been appointed to suggest a cohesive and coordinated set up for the Union Territory of Delhi. The Committee will study *inter alia* the functioning of the existing administrative and municipal set up and make recommendations for ensuring effectiveness in functioning of various authorities by such modifications in struc-tres as nfoessary. The Committee is required to mbmit its report in six months.

Smuggling of Textile Goods

- 88. SHRIMATI KRISHNA KAUL: Will the Minister of FINANCE be pleased to state:
- (a) whether smuggling fo textile goods has shown a rising trend during the last three years if so, what are the details of the smuggled textile goods seized during the years 1985, 1986, 1987 and so far in 1988; and
- (b) what steps Government have taken to check the smuggling of textile goods?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA); (a) it is not feasible to determine the extent of smuggling since smuggling is a clandestine activity. However, the value of smuggled textiles goods seized during the years 1985, 1987 and 1988 (upto January) are given below:—

Year	Value (Rs. in lakhs)
1985	1648
1986	1461
1987	875
1988 (Upto January)	80 (Provisional)

(b) The anti-smuggling drive throughout the country has been intensified and the antismuggling machinery has been geared up at all the international airports and vulnerable areas of the coastline and the rand borders to check smuggling. Close coordination is maintained with all the concerned agencies in detection and prevention of smuggling. Setting up of new factories and the expansion of existing capacities for the manufacture of polyester fibre and polyester yarn has been permitted to enable the manuacturers to achieve 'economics of scale. This would reduce the cost of £he indigenous synthetic textiles; and thereby reduce the incentive to smuggling of such textiles